Under-utilization of MGNREGS funds

- 140. SHRI BAISHNAB PARIDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that funds allocated to the State Governments under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the year 2011-12 have remained under-utilized;
 - (b) if so, the names of State Governments; and
- (c) the steps the Ministry is taking to allocates funds in future to the States according to their previous utilization?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is demand driven and funds are released to Districts/ States on the basis of agreed to Labour Budget. Funds released during the current financial year 2011-12 are for implementation of the scheme till 31st March 2012. Hence before the completion of current financial year, it cannot be concluded that the funds under MGNREGA for the year 2011-12 have remained under-utilised. A Statement showing Central funds released and unspent balances with the States/UTs as reported by States/UTs on MGNREGA Management Information System (MIS) is given in Statement (See below)

(c) MGNREGA is implemented as demand driven schemes, to be prepared and implemented by the State Government. There is no allocation of funds to States. Funds are released to States as per their requirements which is assessed on the basis of advance projection of labour demand.

Statement

MGNREGA: Central releases and unspent Balances with States

(Rs. in Crore)

Sl.No.	States	Central Release up to 29th Feb., 2012	Total Funds Available including Opening Balance	Total Expenditure reported on MIS up to 16th Feb., 12	Unspent Balance (Col 4– Col 5)
1	2	3	4	5	6
1. Andhra Pradesh		46084.00	412855.13	323299.54	89555,59
2. Arunachal Pradesh		5280.82	5841.21	14.56	5826.65
3. Assam		33340.39	73377.89	49597.14	23780.75
4. Bihar		121573.42	176243.41	58995.16	117248.25

Written Answers to		[13 MAR. 2012]		Unstarred Questions 211	
1	2	3	4	5	6
5.	Chhattisgarh	142134.31	215295.42	143890.52	71404.90
6.	Gujarat	25329.03	78919.27	44012.02	34907.25
7.	Haryana	23991.47	29243.06	17935.14	11307.92
8.	Himachal Pradesh	29538.16	66279.17	33351.89	32927.28
9.	Jammu and Kashmir	58581.61	65253.97	17128.67	48125.30
10.	Jharkhand	93138.28	137872.06	81830.89	56041.17
11.	Karnataka	65856.92	117166.15	131934.34	-14768.19
12.	Kerala	77747.57	93653.88	67476.94	26176.94
13.	Madhya Pradesh	253434.28	449819.25	213092.55	236726.70
14.	Maharashtra	76963.10	120123.16	70429.67	49693.49
15.	Manipur	51237.44	49177.51	8075.66	41101.85
16.	Meghalaya	22308.65	26055.42	16056.79	9998.63
17.	Mizoram	31195.99	32377.90	9855.96	22521.94
18.	Nagaland	57387.26	60422.65	17108.62	43314.03
19.	Odisha	78042.49	114566.08	71792.60	42773.48
20.	Punjab	10829.36	18232.78	11469.87	6762.91
21.	Rajasthan	131769.60	458867.08	223964.68	234902.40
22.	Sikkim	7874.23	7696.43	3164.28	4532.15
23.	Tamil Nadu	259752.22	331101.6	190390.21	140711.47
24.	Tripura	89072.73	93055.06	66201.30	26853.76
25.	Uttar Pradesh	404748.00	598812.42	359850,23	238962.19
26.	Uttarakhand	32669.39	37331.01	23717.25	13613.76
27.	West Bengal	232503.16	268765.66	153357.63	115408.03
28.	Andaman and Nicoba	nr 1602.50	1906.70	811.64	1095.06
29.	Dadra and Nagar Hav	veli 100.00	104.02	0.00	104.02
30.	Daman and Diu	0.00	0.00	0.00	0.00
31.	Goa	259.64	938.11	644.81	293.30
32.	Lakshadweep	35.00	365.91	181.44	184.47
33.	Puducherry	0.00	2812.99	978.07	1834.92
34.	Chandigarh	0.00	0,00	0.00	0.00
	TOTAL	2464381.02	4144532.42	2410610.07	1733922.35

NR=Not Reported